

[Translation]

**Heavy Industry in Phulpur**

4376. SHRI RAM PUJAN PATEL: Will the Prime Minister be pleased to state:

(a) Whether the Government propose to conduct a survey at the earliest in Phulpur to establish heavy industries there; and

(b) if so, the time by which the industry is likely go be established?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) There is no proposal to conduct a survey in Phulpur to establish Heavy Industries.

(b) Question does not arise.

**Development of Bareilly District**

4377. SHRI RAJVEER SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state: (a) whether any scheme has been formulated to develop Bareilly district into a magnet district; and

(b) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No Sir. However, a project for development of Bareilly city as a counter-magnet town as a part of the NCR Plan-2001 has been formulated by the Uttar Pradesh State Government.

(b) The main items included in the project for development of Bareilly Counter-magnet area are:

- (i) Land acquisition and development for residential, industrial, commercial, institutional and transport purposes;

(ii) Construction of National Highway Bypass.

(iii) Railway over bridges.

(iv) Development of Telecommunication facilities; and

(v) Local physical infrastructure like improvement of roads, slum improvement, traffic control, solid waste management sewage, drainage and water supply.

[English]

**Complaints Against Builders**

4378. SHRI R. RAMASAMY:  
SHRI HANNAN MOLLAH:  
SHRI MADAN LAL KHUR-  
ANA:

Will the Minister of URBAN DEVELOPMENT be please to state:

(a) whether the complaints of unauthorised construction, cheating the flat buyers and violation of building laws by some building laws by some builders in Delhi have come to the notice;

(b) if so, the details of the complaints; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). NDMC has reported that a complaints has been received from Skipper Bhawan Flat Buyers Association (Raged) against the builder of Skipper Bhawan, 22, Barakhamba Road, New Delhi alleging malpractices, in violation of rules and regulations and building bye-laws. The NDMC has rejected his request